

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION NO. 2768
TO BE ANSWERED ON 13th March, 2018

Price Controlled Drugs

2768. SHRI P.K. KUNHALIKUTTY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the number of drugs placed under price control by the National Pharmaceutical Pricing Authority (NPPA) as on date;
- (b) whether the Ministry has received any objection from the multinational pharma companies as well as Indian pharma giants in this regard and if so, the details thereof;
- (c) whether the NPPA order will cover the medicines under the National List of Essential Medicines (NLEM) and non-essential drugs also; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS;
MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI MANSUKH L. MANDAVIYA)**

(a): National Pharmaceutical Pricing Authority (NPPA) has fixed the ceiling price of 851 formulations covered under Schedule-I of the Drugs (Prices Control) Order, 2013 (DPCO, 2013). The details are available at NPPA's website i.e. www.nppaindia.nic.in.

(b): The price fixation done under the para 4, 5 & 6 of DPCO, 2013, can be challenged under para 31 of DPCO, 2013 to the Government. Under this para, Government/Department has received various representations both from Indian as well as multinational companies.

(c) & (d): The Schedule –I of DPCO, 2013 contains medicines which are covered under National List of Essential Medicines, 2015 (NLEM, 2015). The ceiling prices of these medicines are fixed under para 4, 5 & 6 of DPCO, 2013. Under this order, there is also a provision under which the Government may, in public interest, fix the ceiling prices / retail prices of non-Scheduled formulations also.
